

**(2024) 07 DRAT CK 0022**

**Debts Recovery Appellate Tribunal, Mumbai Bench**

**Case No:** I.A. No.237 Of 2022 (WoD) In Appeal on Diary No.467 Of 2022

Akar Creations Pvt. Ltd.  
& Ors

APPELLANT

Vs

Canara Bank

RESPONDENT

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**Date of Decision:** July 12, 2024

**Acts Referred:**

- Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 - Section 13(3), 18(1)

**Hon'ble Judges:** Ashok Menon, Chairperson

**Bench:** Single Bench

**Advocate:** Sanjana Ghogare, Raju Shinde, Tamil Selvi Laxman

**Final Decision:** Disposed Of

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**Judgement**